|  | Annexure – 5<br>Name of the corporate debtor:Nexgen Laminators Private Limited; Date of commencement of CIRP:25.11.2019; List of creditors as on: 31.03.2021 |   |     |          |         |                           |        |         |                  |          |          |            |        |        |  |
|--|--|---|-----|----------|---------|---------------------------|--------|---------|------------------|----------|----------|------------|--------|--------|--|
| List of operational creditors (Workmen)  (Amount in Rs.) |  |   |     |          |         |                           |        |         |                  |          |          |            |        |        |  |
| S.No.  |  |   |     |          |         |                           |        |         |                  |          |          |            |        |        |  |
| 3.110.   | authorised   |   | No. | received |         | Details of Claim admitted |        |         |                  | of       | of any   | of claim   |        | if any |  |
|  | representat  |   |     | Date of  | Amount  | Amount of                 | Nature | Whether |                  | continge | mutual   | under      | claim  | 1      |  |
|  | ive, if any  |   |     | receipt  | claimed | claim                     | of     |         | share in CoC, if | nt claim | dues,    | verificati | not    |        |  |
|  |  |   |     |          |         | admitted                  | claim  | party?  | applicable       |          | that may | on         | admitt |        |  |
| -  | -  | - | -   | -        | -       | -                         | -      | -       | -                | -        | -        | -          | -      | -      |  |